# CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

### O.A. No.67/89.

Eighth day of February, 1994.

SHRI J.P.SHARMA, MEMBER(J). SHRI B.K.SINGH, MEMBER(A).

Shri O.P.Chalokia, S/o: Shri Basan Ram, Age 57 years, Head Booking Clerk, Northern Railway, New Delhi. resident of 10353, Street No.1, West Corak Park, Shahdara, DELHI.

... Applicant

By advocate : Shri B.S.Mainee.

#### **VERSUS**

Union of India, through

- The General Manager, Northern Railway, Baroda House, New Delhi.
- The Divisional Railway Manager, Northern Railway, State Entry Road, New Delhi. ...Respondents
  By advocates: Shri P.S.Mahendru & Shri D.S.Mahendru.

## ORDER(ORAL)

#### SHRI J.P.SHARMA:

The applicant has prayed for the grant of the relief that the impugned order of punishment dated 7-1-87 be quashed. The learned counsel Shri B.S.Mainee gave a statement at the Bar that the applicant has already been granted the relief by the respondents in the departmental remedy and so the application has become infructous.

The application is, therefore, dismissed as infructuous. No costs.

(B.K.SINGH) MEMBER(A)

(J.P.SHARMA)
MEMBER(J)

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